

Annexure-6

Name of the corporate debtor: Devikripa Trading Private Limited; Date of commencement of liquidation: 09/10/2019 (date on which order dated 19/09/2019 was received);
List of stakeholders as on: 18/03/2021

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Employee s' State Insurance Corporation	-	29/10/2019	37,578	37,578	ESI Contribution Amount	NA	No	NA	100.00 %	Nil	Nil	Nil	Nil	-
2	Anvil Cables Private Limited	U25199WB2001PT C092922	29/06/2020	11,13,040.48	Nil	NA	NA	NA	NA	NA	Nil	Nil	11,13,040.48	Nil	Initially claim was rejected as it was submitted belatedly. After the delay was condoned by Hon'ble NCLT, Kolkata Bench, the Claim was verified on merit, as per the Directions of Hon'ble Adjudicating Authority and same was rejected on merits.
3.	Salasar Exim Ltd.	U51909WB2004PL C098942	24/07/2020	38,80,017.05	Nil	NA	NA	NA	NA	NA	Nil	Nil	38,80,017.05	Nil	Initially claim was rejected as it was submitted belatedly. After the delay was condoned by Hon'ble NCLT, Kolkata Bench, the Claim was verified on merit, as per the Directions of Hon'ble Adjudicating Authority and same was rejected on merits.